(c) the extent to which this will help Government to meet the present economic crisis in the country?

THE MINISTER OF STATE IN THE FINANCE (SHRI MINISTRY OF RAMESHWAR THAKUR): (a) to (c) Yes, Sir. A Project Grant Agreement for the "Energy Management Consultation and Training" project was signed on June 28. 1991 with the U.S. Agency International lor Development. The project is designed improve the efficiency of energy supply and its use by industry and other sectors of the Indian economy. It will assist Power Finance Corporation to effectively improve the operational and financial performance of the State Electricity Boards (SEBs) so that they can supply power on a more efficient, reliable and sustanable basis to industry and other sectors. It will also assist, through the Industrial Development Bank of India, private industrial and other enterprises to obtain energy services and equipment to improve their management and install new systems to reduce their energy consumption. USAID is committed to provide grant of US \$20 million in increments and the balance US \$6,666 mililon will be contributed by the PFC and IDBI in Indian Rupees. The project is expected to complete by March 31, 1997. This project will assist the Government in a very limited way as far as the present economic ensis is concerned. However, it will provide long term benefits through increasing efficiency of energy supply and its use in industry.

महिता आधोग के सदस्य और पदाशिकारी

1151. श्री संकर स्थाल सिंह : श्रीमती सुषमा स्वराज :

क्या मन्त्रव संताधन विकास मंत्री यह बताने की ऊपा करेंगे कि:

(क) क्या सरकार द्वारा गठित महिला ग्रायोग के सदस्यों ग्रीर पदाधिकारियों की योगणा कर दी गई है; ग्रीर (ख) यदि हां, तो इसका ब्यौरा क्या है ; श्रीर

(ग) यदि नहीं, तो यह कब तक किये जाने की सम्भावना है।

मानव संसाधन विकास मंत्रालय (युवा कार्य ग्रीर खेल विभाग) में राज्य मंत्री तथा भानव संसाधन विकास मंत्रालय (महिला ग्रीर बाल विकास विभाग) में राज्य मंत्रा का ग्रीतिरिवत प्रभार (कु० समता बेंग्जी): (क) से (ग) राष्ट्रीय महिला आवाग के गठन के सम्बन्ध में श्रमा तक कोई निर्णय नहीं किया गया है।

Exemption from exise duty for tractor manufacturers

- 1152. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:
- (a) whether the Tractor manufacturing industries are given exemptions from excise duties for manufacture of certain types of tractors:
 - (b) if so, what are the details thereof; and
- (c) what is the total amount **of** excise duty exempted per year for this specific purpose for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) Tractors of engine capacity upto 1800 ce are fully exempted from excise duty.

(c) Revenue loss of Rs. 9 crores in a full year was estimated at the time of granting the existing exemption. As the exemption is a continuing one, the question of fresh revenue loss for the succeeding years does not **arise.**